Illegal trafficking of fake currency

2973. SHRI BASAWARAJ PATIL: Will the Minister of FINANCE be pleased to state:

(a) the value of fake currency confiscated by Government agencies in different parts of the country in the last three years, year-wise break up thereof; and

(b) the number of persons those have been booked for illegal trafficking of the fake currency in the last three years, what is the State of their prosecution?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) As per information provided by the National Crime Records Bureau (NCRB), the value of Fake Indian Currency Notes (FICN) recovered and seized from different parts of the country in the last three years is as follows:

Year	Value (Rs.)
2010	278244739
2011	257801926
2012	195598234

(b) The numbers of persons arrested in the cases of seizure of FICN during the last three years, as reported by National Crime Records Bureau (NCRB) is as follows:

Year	Number of Persons
2010	1512
2011	1040
2012 (up to September, 2012)	524

NCRB does not maintain any record on state of prosecution.

Key for growth revival

2974. SHRI AJAY SANCHETI: Will the Minister of FINANCE be pleased to state:

(a) whether Fiscal Consolidation and removal of impediments to infrastructure investments hold the key for growth revival; and

(b) if so, the strategy proposed to be adopted by Government to arrest the downturn?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) (b) The measures being undertaken by the Government to revive growth in the economy, *inter alia,* include better access to finance for manufacturing sector, fast tracking of large investment projects in the areas of power, petroleum and gas, roads, coal, strengthening of financial and banking sector, reducing the volatility of exchange rate, etc. and using buffer stocks to moderate food inflation. Certain specific measures taken by the Government to achieve higher growth, *inter alia,* include enhancing the level of investment for agriculture sector including irrigation projects, promoting Micro, Small and Medium Enterprises sector by way of higher allocation of funds, enhancing investment in the infrastructure sector focusing on Public Private Partnerships, introduction of a new National Manufacturing Policy, etc. Measures are also being undertaken to facilitate fiscal consolidation and the Mid-Year Economic Analysis 2012-13 indicates that the fiscal deficit would be contained at 5.3 per cent of GDP in 2012-13. The steps recently outlined include reduction in the subsidy on diesel, announcement of disinvestment in certain PSUs and measures to strengthen the investment climate (setting up of a Cabinet Committee on Investment and liberalization of FDI in multi-brand retail, aviation, broadcasting). These are expected to revive market confidence and restore growth momentum.

Bringing back the black money

2975. SHRI PARVEZ HASHMI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government is facing great difficulties to bring back the huge amount of black money of people of the country deposited with the Foreign/Swiss Banks so far;

(b) if so, the details thereof; and

(c) the steps taken by Government to bring back the black money and to check further crediting of black money?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) and (b) Government has been vigorously pursuing the cases of black money stashed abroad and in bringing them back. For this purpose, a five pronged strategy has been adopted which is as follows: